NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1257/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: BMM Ispat Ltd.

Vs.

Sewa Castings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1257/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has sought time for filing an Affidavit, at her request, list this matter on 20.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)